

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Jammu/Srinagar

Subject: Allocation of Litigation work of School Education Development Department.

Government Order No. 7661 -JK(LD) of 2023,
Dated. 02- 06- 2023.

In partial modification of Government Order No. 7256-JK(LD) of 2023 dated 30-05-2023, it is hereby ordered that the litigation work of School Education Department (Districts Reasi, Ramban and Udhampur) in the Jammu Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh shall be dealt with by Shri Pawan Dev Singh, Deputy Advocate General in addition to his own assignments.

By Order of the Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government

No: Law-Jud/153/2021-10

Dated. 02-06-2023.

Copy to the:

1. Principal Secretary to Government, School Education Department.
2. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
3. Director Information, J&K, Jammu.
4. Director Archives, Archaeology and Museums, J&K, Jammu.
5. Director Litigation Jammu.
6. Shri Pawan Dev Singh, Deputy Advocate General
7. All Officers of the Department of Law, Justice and Parliamentary Affairs.
8. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
9. Website Section.
10. Government Order File.
11. Concerned File.


(Ashish Gupta)
Additional Secretary to Government